

Annexure-1

Name of the Corporate Debtor: KSS Petron Private Limited (In-Liquidation)

Date of Commencement of Liquidation: 27.12.2019

List of Stakeholders Version 4 as on 19.12.2022

List of Secured Financial Creditors

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	ArcelorMittal India Private Limited	U27100GJ2006 PTC106923	24.01.2020	₹ 9,02,30,06,728	₹ 8,49,50,25,592	Debt acquired from Financial Creditors (including interest)	₹ 8,49,50,25,592	Yes	Following is the details of security interest as per the claim form: 1) Assignment Agreement (i) All Current Assets of KSS including present and future receivables (including the contract receivables from Bharat Petroleum Corporation Limited); (ii) All Bank account of KSS including any designated account and escrow accounts maintained by KSS with any of the Banks; (iii) The entire fixed assets of the KSS both present and future including the following immovable properties: a) Bearing no Gala no 604, 065, 606 and 11 situated at Swastik Chambers, Chembur, Mumbai; b) 2 residential flats situated at Tar Kunj Apartments, Ground Floor, Bhamburda, Sangamwadi, Shivaji Nagar, Mumbai Pune Road, Pune; c) Khasra No. 689/1, Village Gaizy, Tehsil Dudu, Jaipur, Rajasthan; (iv) Pledge of all term deposit of KSS; (v) Pledge of 2,79,952 shares of KSS; (vi) All the rights and interest of KSS relating to the contract provided by any party for any works including insurance policy; 2. Corporate Guarantee (vii) Corporate Guarantee of Kazstroyservice Limited, UK; (viii) Corporate Guarantee of JSC PGCC Kazstroyservice	NA	100%	₹ -	₹ -	₹ 52,79,81,136	₹ -	Partially Admitted, Refer Note 01
Total				₹ 9,02,30,06,728	₹ 8,49,50,25,592		₹ 8,49,50,25,592			₹ -	100%	₹ -	₹ -	₹ 52,79,81,136	₹ -	

Notes:

- Please note that an amount of ₹ 26,38,77,567/- & ₹ 26,41,03,569/- had been reduced on account of release of the Bank Guarantee(s) against Indian Oil L&G Private Limited, Project at Ennore.
- The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.
- Security interest is relinquished by ArcelorMittal India Private Limited to the extent of assets of Corporate Debtor (Third party security not relinquished).

